LOK SABHA UNSTARRED QUESTION NO. 1761 TO BE ANSWERED ON 13.12.2023

PLUG-AND-PLAY FACILITIES UNDER MITRA SCHEME

1761. DR. SUBHASH RAMRAO BHAMRE:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) whether the Government has taken any steps to improve the textile infrastructure in Maharashtra along with the progress made in establishing textile parks or cluster in the State and if so, the details thereof;
- (b) the details of the financial incentives, subsidies or schemes available to textile manufacturers in the State of Maharashtra to facilitate the adoption of modern machinery, equipment and technologies;
- (c) whether the Government is supporting and promoting the export of textiles produced in the State of Maharashtra;
- (d) if so, the details of the schemes, incentives or marketing initiatives aimed at boosting the export potential of the local textile industry; and
- (e) whether the Government is also planning to set up infrastructure and plug-and-play facilities under the Mega Investment Textile Parks (MITRA) Scheme in Maharashtra, if so, the details thereof and if not, the reasons therefor?

उत्तर ANSWER वस्त्र राज्य मंत्री (**श्रीमती दर्शना जरदोश**) THE MINISTER OF STATE FOR TEXTILES (SMT. DARSHANA JARDOSH)

- (a) to (d): The Government implements policies/programmes for holistic development of the textile value chain in all the regions of the country including State of Maharashtra. Some of the projects / schemes sanctioned in the state of Maharashtra are as under:-
- (i) Comprehensive Powerloom Cluster Development Scheme, Powerloom Mega Cluster at Ichalkaranji was announced in 2012-13 with project cost Rs. 113.57 crore and having GoI share of Rs. 50 crore.
- (ii) Under Amended Technology Upgradation Fund Scheme (ATUFS), since inception, a total of 1,729 projects (UIDs) for projects worth Rs. 8,489.89 crores and provisional subsidy support of Rs. 576.15 crores with employment support for more than 81,574 workers over 7 years have been received by the Government.

(iii) Under Scheme for Integrated Textile Parks (SITP), 12 textile Parks have been sanctioned in the state. The details are as under:-

(Rs. In crore)

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S. No.	Name of the park	Project Cost	GOI share	Park Status
1	Metro Hi-Tech Cooperative Park Limited	100.80	40.00	Completed
2	Baramati Hi Tech Textile Park Limited	108.52	40.00	Completed
3	Deesan Infrastructure Pvt Ltd.	103.12	40.00	Completed
4	Islampur Integrated Textile Park Pvt Ltd.	102.39	40.00	Completed
5	Latur Integrated Textile Park Pvt Ltd	102.61	40.00	Completed
6	Asmeeta Infratech Pvt Ltd	277.69	40.00	Completed
7	Pride India cooperative Textile park Limited	58.19	20.95	Completed
8	Purna Global Textiles Park	107.29	40.00	Under implementation
9	Kalappana Awade Textile Park	107.1	40.00	Under implementation
10	Satyaraj Integrated Textile Park	104.49	40.00	Under implementation
11	Hinganghat Textile Park	108.38	40.00	Completed
12	Sri Ganesh Textile Park	104.03	40.00	Under implementation

Apart from this, Government is also implementing a number of schemes to strengthen the Textile Value Chain across the country including construction and promotion of textile hubs. These include Integrated Processing Development Scheme, SAMARTH (Scheme for Capacity Building in Textile Sector), Silk Samagra, National Handloom Development Programme, National Handicraft Development Programme, Integrated Wool Development Programme, National Technical Textile Mission, Production Linked Incentive scheme, etc.

(e): The Government has approved setting up of 7 (Seven) PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites with world class infrastructure including plug and play facility with an outlay of Rs. 4,445 crore. 7 sites viz. Tamil Nadu (Virudhnagar), Telangana (Warangal), Gujarat (Navsari), Karnataka (Kalaburagi), Madhya Pradesh (Dhar), Uttar Pradesh (Lucknow) including one at Maharashtra (Amravati) have also been finalised for setting up PM MITRA Parks.
